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Title: Introduction of the Homoeopathy Central Council (Amendment) Bill, 2016 (*Amendment of sections 12A and 12B*).

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill further to amend the Homoeopathy Central Council Act, 1973.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Homoeopathy Central Council Act, 1973."

*The motion was adopted.*

DR. KIRIT P. SOLANKI : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 59, Shrimati Rama Devi -- not present.

Item Nos. 60 and 61, Shri Sunil Kumar Singh -- not present.